

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.205**

IA-2076/2022

In

IB-18(ND)/2022

**IN THE MATTER OF:**

M/s. Riserose Business Pvt Ltd

**Vs.**

SPML Infra Ltd.

**.... APPLICANT/PETITIONER**

**....RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 27.09.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 13.10.2022.

  
**(Court Officer)**  
**Court-III**